

Independent agency for evaluating government programmes

548. SHRI NANDI YELLAIAH: Will the PRIME MINISTER be pleased to state:

(a) whether Government is finalising a proposal to set-up an independent agency for evaluating Government programmes to ensure that the benefits of social sector schemes reach the masses;

(b) whether the new agency under Independent Evaluation Organisation, which would be out of Government control, is going to be created throughout the Nation for vigorous implementation of Government programmes to make a significant impact on the "aamaadmi"; and

(c) if so, the details and modalities of such programmes, likely to be implemented throughout the Nation?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) to (c) The Government has approved Independent Evaluation Office (IEO) as an attached office of the Planning Commission. The IEO is to assess the outcomes and impact of flagship schemes of the Government of India. It would work on a network model by collaborating with leading social science research organizations and concurrently evaluate the impact of flagship programmes. The IEO is to have full functional autonomy and will be guided by the Development Evaluation Advisory Committee (DEAC) chaired by Deputy Chairman, Planning Commission. The IEO is not an implementing agency.

Socio-economic development of tribals

549. SHRI DEVENDER GOUD T: Will the PRIME MINISTER be pleased to state:

(a) each of the 82 tribal and backward districts identified in the country, State-wise;

(b) the steps the Ministry has taken for socio-economic development of tribals and backward people in the above selected districts;

(c) whether any special emphasis is given in the naxal-affected districts of the country, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI RAJEEV SHUKLA): (a) to (c) For socio-economic development of the people including the tribals and backwards, Government is implementing a number of Centrally Sponsored Schemes and Flagship programmes. A special programme under the name Integrated Action Plan (IAP) in Selected Tribal and Backward Districts covering 82 districts of 9 States was also in operation till 31st March, 2013. These 82 selected districts also included the Naxal affected areas. The State-wise list of these districts covered under IAP is given in the Statement (*See below*).

The IAP aimed at meeting the special needs of the people of these districts. An amount of Rs. 6090 crore has been released so far under the programme. As on 02.08.2013, an expenditure of Rs. 4691.94 crore has been reported. More than 110567 projects/works are reported to have been taken up under this programme, of which 88264 projects/works have been completed. To overcome the constraints of implementation of various Centrally Sponsored Schemes/Flagship programmes in these areas certain dispensations in the guidelines of some of these programmes were given.

Statement

List of 82 districts covered under IAP

Sl. No.	States	Name of Districts
1	2	3
1	Andhra Pradesh	Adilabad
2		East Godavari
3		Karimnagar
4		Khammam
5		Srikakulam
6		Visakhapatnam
7		Vizianagram
8	Bihar	Warangal
9		Arwal
10		Aurangabad

1	2	3
11		Gaya
12		Jamui
13		Jehanabad
14		Kaimur
15		Munger
16		Nawada
17		Rohtas
18		Paschim Champaran
19		Sitamarhi
20	Chhattisgarh	Bastar
21		Bijapur
22		Jashpur
23		Kawardha
24		Koriya
25		Dantewada
26		Kanker
27		Narayanpur
28		Rajnandgaon
29		Surguja
30	Jharkhand	Bokaro
31		Chatra
32		Garhwa
33		Giridih
34		Gumla
35		Hazaribagh

1	2	3
36		Khunti
37		Kodarma
38		Latehar(n)
39		Lohardaga
40		Pachim Singhbhum
41		Palamu
42		Purbi Singhbhum
43		Ramgarh
44		Ranchi (Rural)
45		Saraikela(n)
46		Simdega(n)
47	Madhya Pradesh	Balaghat
48		Anuppur
49		Chhindwara
50		Dindori
51		Mandla
52		Seoni
53		Shahdol
54		Sidhi
55		Singrauli
56		Umaria
57	Maharashtra	Gadchiroli
58		Gondiya
59	Orissa	Balangir

1	2	3
60		Debagarh
61		Gajapati
62		Ganjam
63		Jajpur
64		Kalahandi
65		Kandhamal
66		Kendujhar
67		Koraput
68		Malkangiri
69		Mayurbhanj
70		Nabarangapur
71		Nayagarh
72		Nuapada
73		Rayagada
74		Sambalpur
75		Sonapur
76		Sundargarh
77	Uttar Pradesh	Chandauli
78		Mirzapur
79		Sonbhadra
80	West Bengal	Bankura
81		Medinipur West
82		Purulia

Permanent enrolment centres by UIDAI

550. SHRI NAND KUMAR SAI: Will the PRIME MINISTER be pleased to state: